GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF HIGHER EDUCATION

RAJYA SABHA
UNSTARRED QUESTION NO. 1941

TO BE ANSWERED ON 15.12.2021

ECB AND FDI FOR HIGH QUALITY EDUCATION

1941# **SMT. GEETA ALIAS CHANDRAPRABHA**:

Will the Minister of **EDUCATION** be pleased to state:

(a) the steps being taken by Government to facilitate the sources of External Commercial Borrowings (ECB) and Foreign Direct Investment (FDI) for high quality education; and

(b) whether any efforts have been made to improve the capacity of employability for the students of a uniform stream and if so, the details thereof?

A N S W E R

MINISTER OF STATE IN THE MINISTRY OF EDUCATION

(DR. SUBHAS SARKAR)

(a) and (b): The Government has allowed Hundred percent FDI in the education sector through automatic route since 2002 subject to applicable laws/sectoral rules/regulations/security conditions. The University Grants Commission (UGC) as well as All India Council for Technical Education (AICTE) have issued regulations/guidelines on collaboration between Indian and foreign universities with a view to increase synergy between Indian and foreign academic institutions; to offer students additional choices and; to improve curriculum and the delivery of knowledge and educational content. In order to improve the employability, UGC has facilitated Colleges and Universities to offer skill-based programmes such as B.Voc & M.Voc under National Skills Qualification Framework and issued the Guidelines for Higher Education Institutions to offer Internship / Apprenticeship Embedded Degree Programme in the year 2020. AICTE has formulated internship policy which mandates internship for all UG/Diploma students of Technical Education. In order to enable students to avail internship, an Internship Portal has been launched.

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